

for the post of Floor Manager, Sound Recordist and Production Assistants;

(b) whether some permanent staff artistes of AIR having the essential qualifications were not even called for interview; and

(c) the circumstances which prevented the T.V. authorities of AIR, Delhi for not calling the permanent staff artistes of AIR who applied for these posts?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) No, Sir.

(b) No, Sir.

(c) Staff Artistes of All India Radio who applied for these posts but did not possess essential qualifications were not called for interview.

Complaints about misappropriation by National Agro-Industrial Corporation and All India Rural Youth Congress

4172. SHRI BIREN DUTTA : Will the PRIME MINISTER be pleased to state :

(a) whether several complaints were received by C.B.I. and other Government Agencies about misappropriation of lakhs of rupees by National Agro-Industrial Corporation and All India Rural Youth Congress (registered under Societies Registration Act), through means of fraudulent procurements of interest-free Government loan, bank advances and loans, sale of imported tractors without due permission at premium and unauthorised sale of jeeps of society; and

(b) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b) : Information is being collected and will be laid on the Table of the House.

Reservation for Scheduled Castes and Scheduled Tribes in Central and State Governments

4173. SHRI RAM BHAGAT PASWAN : Will the PRIME MINISTER be pleased to state :

(a) whether reservation in all the departments of the Central and State Governments are being given to Scheduled Castes and Scheduled Tribes; and

(b) if not, the steps taken by Government to give due reservations to them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) :

(a) and (b). All the Departments of the Central Government are required to provide reservations for Scheduled Castes and Scheduled Tribes in vacancies in posts/services under them in accordance with the orders issued by the Government of India from time to time. These orders are required to be strictly followed by all the Departments of the Central Government. Further, with a view to securing adequate intake of the Scheduled Castes and Scheduled Tribes against vacancies reserved for them, orders have been issued by the Government of India providing various concessions such as relaxation of age-limit and relaxation of standards of suitability in the case of candidates belonging to these communities. The reservation orders prescribe the detailed procedure for filling reserved vacancies. They also provide for carrying-forward of unfilled reservations to subsequent three recruitment years and for exchange of vacancies reserved for Scheduled Tribes in favour of Scheduled Castes and *vice-versa* in the third year of carry-forward.

As regards services under the State Governments, the reservations for Scheduled Castes and Scheduled Tribes in the services under the States is the concern of the

respective State Governments under Article 335 read with Articles 16(4) and 12 of the Constitution. Orders providing reservations for Scheduled Castes and Scheduled Tribes in the various Departments of the State Governments are also issued by the respective State Governments.

Delay in construction of Telephone Exchange Building, Quilon

4174. SHRI N. SREEKANTAN NAIR :
SHRI VAYALAR RAVI :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether construction work of the Telephone Exchange Building at Quilon (Kerala) which was sanctioned in 1967 has been started;

(b) if not, the reasons for this long delay; and

(c) steps taken to complete the construction of the project as early as possible?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) No, Sir.

(b) The existing exchange is capable of expansion by another 600 lines which are adequate to meet the present and the near future telephone demands. As the telephone demand builds up sufficiently, the question of opening a second exchange will be taken up and the building construction completed to match with the availability of equipment.

(c) The question of having a second telephone exchange at Quilon is constantly under review and as soon as sufficient justification comes up, the second exchange will be planned and construction of the building taken up to match with the availability of equipment.

Self-employment for educated unemployed in Andhra Pradesh

4175. SHRI K. KODANDA RAMI REDDY :

SHRI Y. ESWARA REDDY :

Will the Minister of PLANNING be pleased to state :

(a) whether the scheme of 'self-employment for educated unemployed' has been successful in Andhra Pradesh;

(b) whether the State Government have sent any new proposals for the current financial year, 1972-73; and

(c) if so, the salient features of the proposals?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. Lt 3576/72].

T.V. Centre at Hyderabad

4176. SHRI K. KODANDA RAMI REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is a proposal to start a Television Centre at Hyderabad; and

(b) if so, the important features of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) and (b). The establishment of a TV Station at Hyderabad will be considered at the time of formulating proposals for the Fifth Plan.

**Advance of Rajasthan Desert towards Har-
yana**

4177. SHRI K. KODANDA RAMI REDDY : Will the Minister of PLANNING be pleased to state :

(a) whether the recent topographical surveys made by Planning Commission have